

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4580  
ANSWERED ON:23.04.2010  
NEW SYSTEM OF DIN  
Thomas Shri P. T.

**Will the Minister of FINANCE be pleased to state:**

(a) whether the Government has taken any decision to introduce the new system of Document Identification Number (DIN) for Income Tax Return; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE:(SHRI S.S. PALANIMANICKAM)

(a)&(b): Yes Madam. It has been provided in the Income Tax Act, 1961 that every Income Tax Authority shall allot a computer generated Document Identification Number (DIN). Every document, letter or any correspondence, shall be received by an income tax authority or on behalf of such authority, only after allotting and quoting of a computer generated Document Identification Number.